

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0012920/2023	SK. SAFIRUDDIN @ KALIA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JALESWAR /124 /2023 SPL.JUDGE,BALASORE(Baleshwar) Spl/0000073/2023
2	BLAPL/0012921/2023	BHIMA KHILLA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	SEMILLIGUDA /42 /2020 ADDL.SESIONS JUDGE CUM SPECIAL JUDGE,KORAPUT(Koraput) TR/0000025/2020
3	BLAPL/0012922/2023	ALOK JENA VS STATE OF ODISHA	SARAT KUMAR JENA VS	/ /0 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000097/2023
4	BLAPL/0012923/2023	BALARAM SAHOO @ KATHI VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	TALCHER TOWN /201 /2022 A.D.J.,TALCHER(Anugul ) CT/0000115/2022
5	BLAPL/0012924/2023	JAGANNATH JENA @ JAGA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	PURI GRPS /4 /2022 1ST A.D.J.,PURI(Puri) ST/0000048/2022
6	BLAPL/0012925/2023	MANU SARAKA @ MAJHI VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /141 /2023 SPECIAL JUDGE,GUNUPUR(Rayagada ) TR/0000098/2023
7	BLAPL/0012926/2023	HAVEIL @ LAXMAN BHALU VS STATE OF ODISHA	T. NARAYAN MURTY VS	SEMILLIGUDA /154 /2016 SPECIAL JUDGE,JEYPORE(Koraput) TR/0000152/2017
8	BLAPL/0012927/2023	TOPHAN KUMAR SAHOO @ CHAGALU @ TOFAN VS STATE OF ODISHA	ARJEET MISHRA VS	JAKHAPURA /28 /2023 J.M.F.C.,JAJPUR ROAD(Jajapur ) CT/0000258/2023
9	BLAPL/0012928/2023	RABINDRA TARAI VS STATE OF ODISHA	PRABIR KUMAR RAY VS	PIPLI /443 /2023 J.M.F.C.,PIPLI(Puri) GR/0000700/2023
10	BLAPL/0012929/2023	LALLU KUMAR YADAV VS STATE OF ODISHA	DUSHMANTA SAHOO VS	MOHANA /32 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati ) Spl/0000033/2021
11	BLAPL/0012930/2023	VULLAGULLA CHIRANJEEVI VS STATE OF ODISHA	JOGI NAHAK VS	/ /0 ( ) //

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12	BLAPL/0012931/2023	ARJUN KUMAR SAHOO VS STATE OF ODISHA(VIG.)	PARTHA SARATHI NAYAK VS	BHUBANESWAR VIGILANCE /31 /2023 () //
13	BLAPL/0012932/2023	SUSANT KUMAR SAHU VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	KODALA /275 /2019 () //
14	BLAPL/0012933/2023	ANTARYAMI PANDA @ PINTU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /247 /2023 () //
15	BLAPL/0012934/2023	DIPANANDA PANDA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	DHENKANAL SADAR /871 /2023 () //
16	BLAPL/0012935/2023	KABIRAJ NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	RAIRAKHOL /247 /2023 () //
17	BLAPL/0012936/2023	PRAFULLA KUMAR BHOI VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /606 /2023 () //
18	BLAPL/0012937/2023	DURGA CHARAN PALLEI @ DURGA CHARAN PALAISURYAKANTA DWIBEDI VS STATE OF ODISHA	VS	RAIRAKHOL /247 /2023 () //
19	BLAPL/0012938/2023	BULU HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	SUNABEDA /193 /2023 () //
20	BLAPL/0012939/2023	FULCHAND PARAIHA VS STATE OF ODISHA	CHITARANJAN ROUT VS	KHAMAR /15 /2022 () //
21	BLAPL/0012940/2023	KANDHA NAIK VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /74 /2023 () //
22	BLAPL/0012941/2023	BIDYADHAR BAGH VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	BARGAON /93 /2019 () //
23	BLAPL/0012942/2023	DEBARAJ SETHI	SAMBEET PATTANAYAK	/ /0

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		VS	VS	()
24	BLAPL/0012943/2023	STATE OF ODISHA NETRAKANDA SAMANTARAY @ CHANDAN	KISHORE KUMAR MISHRA	// KUMBHARAPARA /253 /2023
		VS	VS	()
25	BLAPL/0012944/2023	STATE OF ODISHA SANJAY TANDIA	SOUMYA RANJAN DAS	// BISRA /139 /2022
		VS	VS	()
26	BLAPL/0012945/2023	STATE OF ODISHA SURA MALLIK @ SURENDRA MALLIK	DEEPAK KU SAHOO	// TIRTOL /21 /2015
		VS	VS	()
27	BLAPL/0012946/2023	STATE OF ODISHA RENGUPANGI @ RINKU PANGI	PREMRAJ GOUDA	// CHITRAKONDA /163 /2022
		VS	VS	()
28	BLAPL/0012947/2023	STATE OF ODISHA R. RAJA RAM	ASIT KUMAR JENA	// KALIMELA /197 /2023
		VS	VS	()
29	BLAPL/0012948/2023	STATE OF ODISHA MOHAN BEHERA	SURAJ MOHANTY	// / /0
		VS	VS	()
30	BLAPL/0012949/2023	STATE OF ODISHA KAMAL LOCHAN KHARA @ KAMULACHAN KHARAASIT KUMAR JENA	VS	// CHITRAKONDA /200 /2023
		VS	VS	()
31	BLAPL/0012950/2023	STATE OF ODISHA SURESH JALA	SATYABRATA PANDA	// MANAMUNDA /109 /2023
		VS	VS	()
32	BLAPL/0012951/2023	STATE OF ODISHA BHIM KUMAR	SATYABRATA PANDA	// / /0
		VS	VS	()
33	BLAPL/0012952/2023	STATE OF ODISHA SOLANKA BAI	SATYAJIT MOHAPATRA	// / /0
		VS	VS	()
34	BLAPL/0012953/2023	STATE OF ODISHA RANJAN @ MANOJ BISWAL	DEBENDRA KUMAR DHAR	// NALCO /155 /2023
		VS	VS	()

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35	BLAPL/0012954/2023	STATE OF ODISHA PREMLAL BAG VS	UMAKANTA BARIK VS	// DHARAMGARH /215 /2023 ()
36	BLAPL/0012955/2023	STATE OF ODISHA JAYANTA @ JOHN @ BIRANCHI PANDA VS	ASHOK KUMAR ROUT VS	// CHAULIAGANJA /58 /2023 ()
37	BLAPL/0012956/2023	STATE OF ODISHA SOUMYA PRAKASH MALLICK VS	BIBEKANANDA MAHAPATRA VS	// JAJPUR ROAD /279 /2020 ()
38	BLAPL/0012957/2023	STATE OF ODISHA MANAS PARIDA VS	DINESH RAY VS	// CYBER CRIME AND ECONOMIC OFFENCES /24 /2023 ()
39	BLAPL/0012958/2023	STATE OF ODISHA S.SURENDRA DORA VS	ASHOK DAS VS	// MUDANPUR RAMPUR /1 /2023 ()
40	BLAPL/0012959/2023	STATE OF ODISHA GOVINDA KHORA VS	SUCHIT KUMAR NAYAK VS	// SUNABEDA /181 /2020 ()
41	BLAPL/0012960/2023	STATE OF ODISHA DEEPAK YADAV VS	SANJIB KUMAR BHANJADEO VS	// LAXMISAGAR P.S. /290 /2023 ()
42	BLAPL/0012961/2023	STATE OF ODISHA SURYAKANTA @ KHUJURU NAYAK VS	DURGA PRASAD PRADHAN VS	// NANDIPADA /136 /2023 ()
43	BLAPL/0012962/2023	STATE OF ODISHA SUBASHIS @ SHUBHASHISH BAGHAR @ SUBHA VS	JAGABANDHU SAHU VS	// BOLANGIR TOWN /570 /2023 ()
44	BLAPL/0012963/2023	STATE OF ODISHA MANIRAM MAHANAND VS	UMAKANTA BARIK VS	// DHARMABANDHA PS /20 /2019 ()
45	BLAPL/0012964/2023	STATE OF ODISHA PRAFULLA BHOI VS STATE OF ODISHA	PRADIP KUMAR MALLICK VS	// PADMAPUR /20 /2021 () //

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46	BLAPL/0012965/2023	SANJAY KUMAR NAYAK @ SANJAY NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NAYAPALLI P.S. /126 /2020 () //
47	BLAPL/0012966/2023	GOPINATH KHILLO VS STATE OF ODISHA	SHYAM MANOHAR VS	SEMILLIGUDA /109 /2019 () //
48	CMAPL/0000773/2023	DELEEP KUMAR UTLA VS PRADIP KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV. VS	// () //
49	CMP/0001417/2023	SULOCHANA SAHOO VS PANKAJINI SAHOO	BRAHMANANDA TRIPATHY VS	// () //
50	CMP/0001418/2023	NANDU JENA VS PITABAS JENA	BANSHIDHAR SATAPATHY VS	// () //
51	CMP/0001419/2023	PRABHAT MANJARI NAYAK VS SARAT KUMAR GARTIA	GOURI MOHAN RATH VS	// () //
52	CMP/0001420/2023	SATYAPRIYA BHOI VS BINODINI BHOI	SUBHRANSU BHUSAN MOHANTY VS	// () //
53	CONTC/0008757/2023	BHAGABAN MOHANI VS ASISH KUMAR MOHAPATRA, O.A.S.S(SB)	M/S.SATYAJIT MOHAPATRA VS	// () //
54	CONTC/0008758/2023	DILLIP KUMAR BHUYAN VS SANJEEB MOHAPATRA, EXECUTIVE OFFICER, CHOUDWAR MUNICIPALITY, CHOUDWAR	BIRAJA PRASANNA DAS VS	// () //
55	CONTC/0008759/2023	CHANDRAMANI SAHU VS ASWATHY S, I.A.S.	ADV. VS	// () //
56	CONTC/0008760/2023	SANTOSH KUMAR PATRA VS VIR VIKRAM YADAV, I.A.S.	ADV. VS	// () //
57	CONTC/0008761/2023	NARENDRA SUNDAR NAYAK	MANAS PATI	//

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		VS	VS	()
58	CONTC/0008762/2023	ANU GARG, SECY. TO GOVT., WATER RESOURCES DEPT., BBSR GHANASHYAM SAMAD	ADV	//
		VS	VS	()
59	CONTC/0008763/2023	G. RAJESH, DIRECTOR OF MINES AND GEOLOGY, BBSR TEJRAJ PATEL	ADV.	//
		VS	VS	()
60	CONTC/0008764/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY., AGRICULTURE AND FARMERS EMPOWERMENT DEPT. DHANANJAYA SETHI	ADV.	//
		VS	VS	()
61	CONTC/0008765/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT. JAYANTA KUMAR TRIPATHY	ADV.	//
		VS	VS	()
62	CONTC/0008766/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT. MAKARDHWAJ BHOI	ADV	//
		VS	VS	()
63	CONTC/0008767/2023	ARABINDA KUMAR PADHEE, PRINCIPAL SECY. TO GOVT., AGRICULTURE AND FARMERS EMPOWERMENT DEPT. BISWAJIT SARANGI	ADV.	//
		VS	VS	()
64	CONTC/0008768/2023	KRUSHNA CHANDRA NAYAK, O.E.S., D.E.O, CUTTACK RABINDRA KUMAR MOHANTY	ADV	//
		VS	VS	()
65	CONTC/0008769/2023	ASWATHY S., I.A.S TAPAN BIHARI TRIPATHY	ADV.	//
		VS	VS	()
66	CONTC/0008770/2023	ASWATHY S, I.A.S. KUNTI ROUT	ADV.	//
		VS	VS	()
67	CONTC/0008771/2023	DR. BHABANI SHANKAR CHYANI, DIRECTOR, HIGHER EDUCATION DEPT. BARENDRA KUMAR DHINDA	ADV.	//
		VS	VS	()
68	CONTC/0008772/2023	SUSANT KUMAR DASH, DIRECTOR, SECONDARY EDUCATION DEPT. ARUN KUMAR SWAIN	adv.	//
		VS	VS	()

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69	CONTC/0008773/2023	ANU GARG, IAS GANGADHAR MAHARANA VS	ADV. VS	// // ()
70	CONTC/0008774/2023	ANU GARG, IAS RATNAKAR CHHOTARAY VS	ADV. VS	// // ()
71	CONTC/0008775/2023	ANU GARG, IAS DAMAYANTI PANI VS	ADV VS	// // ()
72	CONTC/0008776/2023	ANU GARG, I.A.S SANATAN NAYAK VS	ADV. VS	// // ()
73	CONTC/0008777/2023	ANU GARG, I.A.S. HAREKRUSHNA SAMAL VS	ADV. VS	// // ()
74	CONTC/0008778/2023	ANU GARG, I.A.S. ODISHA GRAMYA BANK, SARANKUL BRANCH, NAYAGARH VS	ADV. VS	// // ()
75	CONTC/0008779/2023	DR. MAKARANDA BEHURA, CHIEF MEDICAL OFFICER AND HEALTH OFFICER CUM DDO, KENDRAPARA SANTOSH KUMAR PANDA VS	ADV. VS	// // ()
76	CONTC/0008780/2023	A.ASWATHI S., I.A.S. HEMALATA TRIPATHY VS	ADV VS	// // ()
77	CONTC/0008781/2023	ASWATHY S., SECY. TO GOVT. OF ODISHA, SCHOOL AND MASS EDUCATION GIRISH KUMAR NANDA VS	ADV. VS	// // ()
78	CONTC/0008782/2023	JEEBANANANDA NAYAK, ENGINEER IN CHIEF (CIVIL), ODISHA RAMESH CHANDRA NANDA VS	ADV. VS	// // ()
79	CONTC/0008783/2023	SATYABRATA SAHU, PRINCIPAL SECY. TO GOVT., FOREST AND ENVIORNMENT AND CLIMATE CHANGE DEPT. HARSAMANI DEI VS	ADV. VS	// // ()
		SUBHA SARMA, I.A.S.		//

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80	CONTC/0008784/2023	SIDHESWAR BARIK VS ANSHUMAN SATAPATHY, TAHASILDAR, BALIKUDA	BITAS KUMAR SWAIN VS	// 0 //
81	CONTC/0008785/2023	PUSPAK MOHAPATRA VS ARAVIND AGRAWAL, COMMNR. CUM SECY., HIGHER EDUCATION DEPT., BBSR	ADV VS	// 0 //
82	CONTC/0008786/2023	HEMANTA KUMAR DISIRI VS ASWATHI S, I.A.S	ADV VS	// 0 //
83	CONTC/0008787/2023	AJAY KUMAR BEHERA VS ASWATHY S., I.A.S	BIKASH MISHRA VS	// 0 //
84	CONTC/0008788/2023	NABAKISOR JENA VS ANU GARG, I.A.S.	ADV. VS	// 0 //
85	CONTC/0008789/2023	SWAPNARANI NANDA VS SATYA RANJAN SAHOO, DIRECTOR,SECONDARY EDUCATION, BBSR	ADV VS	// 0 //
86	CONTC/0008790/2023	DR. AKSHAY KUMAR SWAIN VS BHABANI SHANKAR CHAINI, I.A.S.	ADV. VS	// 0 //
87	CONTC/0008791/2023	GAGAN KUMAR SAHOO VS SIDHESHWAR BALARAM, COLLECTOR AND D.M., BHADRAK	A. SANGANERIA VS	// 0 //
88	CONTC/0008792/2023	SAGARBALA PANDA VS AMRIT RATURAJ, I.A.S	ADV VS	// 0 //
89	CONTC/0008793/2023	SUMANTA KUMAR PRUSTY VS ABHISEK PANDA, EXECUTIVE OFFICER, JODA MUNICIPAL COUNCIL, KEONJHAR	SUBHANKAR ROUT VS	// 0 //
90	CONTC/0008794/2023	MANOJ PRASAD KESHARI VS ABHISEK PANDA, EXECUTIVE OFFICER, JODA MUNICIPAL COUNCIL, KEONJHAR	SUBHANKAR ROUT VS	// 0 //
91	CONTC/0008795/2023	DEBENDRA KUMAR SENAPATI	SATYABRATA MOHANTY	//



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		VS	VS	0
92	CONTC/0008796/2023	ANKITA BARIK, O.A.S. JAGMOHAN SAHANI	ADV.	//
		VS	VS	0
93	CONTC/0008797/2023	SUNIL KUMAR BANSAL, IPS KEDARNATH BHOI	JASHOBANTA DASH	//
		VS	VS	0
94	CONTC/0008798/2023	SATYABRATA SAHU, IAS JAGADISH GANGA	ADV	//
		VS	VS	0
95	CONTC/0008799/2023	PRADOSH KUMAR NAIK, D.E.O., GAJAPATI KALINGO JAGADISH NAYAK	ADV	//
		VS	VS	0
96	CONTC/0008800/2023	PRADOSH KUMAR NAIK, D.E.O., GAJAPATI JIBARDHAN MENDALI	ADV	//
		VS	VS	0
97	CONTC/0008801/2023	BRAJAKISHORE SAHOO, TAHASILDAR, ATTABIRA, BARGARH BIJAY KUMAR PANIGRAHI	DEBASIS TRIPATHY	//
		VS	VS	0
98	CONTC/0008802/2023	MANORANJAN MALLICK, COLLECTOR, DHENKANAL BHAGABAN PALEI	ADV.	//
		VS	VS	0
99	CONTC/0008803/2023	ASWATHY S., IAS SATYASHRI MOHAPATRA	ADV.	//
		VS	VS	0
100	CONTC/0008804/2023	PADMANAV PATRA DEBENDRA KUMAR SAMAL	ADV	//
		VS	VS	0
101	CONTC/0008805/2023	ASWATHY S., I.A.S RABINDRA KUMAR MAHANTA	ADV	//
		VS	VS	0
102	CONTC/0008806/2023	ASWATHY S., I.A.S PRAMOD KUMAR BEHERA	ADV	//
		VS	VS	0

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		SATYABRATA SAHU, I.A.S		//
103	CONTC/0008807/2023	D.SIBA PRASAD	ADV	//
		VS	VS	0
		V.V.YADAB, I.A.S		//
104	CONTC/0008808/2023	CHAKRADHAR GOPAL	ADV	//
		VS	VS	0
		ROOPA ROSHAN SAHOO, I.A.S		//
105	CONTC/0008809/2023	SANGHAMITRA SWAIN	ADV.	//
		VS	VS	0
		DR. RAMA CHANDRA ROUT, DIRECTOR OF NURSING, ODISHA, BBSR.		//
106	CONTC/0008810/2023	RATNAMAYEE BEHERA	ADV.	//
		VS	VS	0
		ARAVIND AGARWAL, I.A.S.		//
107	CONTC/0008811/2023	DR.SWORUPA NANDA MALLIK	ADV	//
		VS	VS	0
		SHALINI PANDIT, I.A.S		//
108	CONTC/0008812/2023	JAJNASENI MISHRA	ADV.	//
		VS	VS	0
		ARAVIND AGARWAL, I.A.S.		//
109	CONTC/0008813/2023	SUJIT KUMAR KARAN	ADV.	//
		VS	VS	0
		DHRUBA CHARAN BEHERA, D.E.O., BALANGIR		//
110	CONTC/0008814/2023	GANESWAR KABI	ADV.	//
		VS	VS	0
		PARISH NANDI, THE MANAGEMENT OF EXECUTIVE ENGR., JAMBHIRA CANAL DIV.		//
111	CONTC/0008815/2023	DURGA CHARAN NAYAK	ADV.	//
		VS	VS	0
		DR. AUROBINDO BEHERA, I.A.S.		//
112	CONTC/0008816/2023	MANAGOVINDA SENA	ADV.	//
		VS	VS	0
		ANU GARG, I.A.S.		//
113	CONTC/0008817/2023	SHREBATSIA MISHRA	ADV.	//
		VS	VS	0
		AJAYA KUMAR BHALLA		//

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114	CONTC/0008818/2023	SAHADEV NAIK VS INDRAMANI TRIPATHY, I.A.S	PARTHA SARATHI DAS VS	// ()
115	CONTC/0008819/2023	CHAITANYA SAHU VS SASWAT RANJAN DAS (O.A.S)(A)(J.B), TAHASILDAR, BARAMBA	HRUDANANDA MOHAPATRA VS	// ()
116	CONTC/0008820/2023	NAYAN KISHORE DASH VS ASWATHY S., I.A.S	ADV VS	// ()
117	CONTC/0008821/2023	RUDRA PRASAD DWIBEDI VS BISHNUPADA SETHY, I.A.S.	ADV. VS	// ()
118	CONTC/0008822/2023	MAMATA MALIK VS ASWATHY S., I.A.S	ADV VS	// ()
119	CONTC/0008823/2023	BIJOY KUMAR MANDINGA VS ASWATHY S., I.A.S.	ADV. VS	// ()
120	CONTC/0008824/2023	KAMAL LOCHAN KHATUA VS ARBIND AGARWAL, IAS	ADV. VS	// ()
121	CRLA/0001232/2023	BHAGIRATHI LUHA VS STATE OF ODISHA	TRILOCHAN NANDA VS	BOUDH /181 /2020 SPECIAL JUDGE,BAUDH(Baudh ) Spl/0000013/2020
122	CRLA/0001233/2023	PUSTAM MEHER @ PURUSOTTAM MEHER VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /146 /2023 ()
123	CRLA/0001234/2023	PRAMOD KUMAR PANDA VS STATE OF ODISHA(VIG.)	SANDEEP RAJ PANDA VS	BALASORE VIGILANCE /17 /2020 ()
124	CRLA/0001235/2023	BALARAM NATH @ BALIA VS STATE OF ODISHA	RAJAT KUMAR PANDA VS	KUAKHIA /390 /2021 ()
125	CRLLP/0000075/2023	M/S. SALUJA ELECTRICALS AND ELECTRONICS, SUMARIPADA	INDRANIL DASH	// /0

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126	CRLMA/0000460/2023	M/S. ARTI/ARTEE MUSIC, SUNDARGARH DIBAKAR RAUTIA	SARAT CHANDRA MEKAP	// KUCHINDA /243 /2022
		VS	VS	()
127	CRLMC/0005014/2023	STATE OF ODISHA GEDU @ PADMA CHARAN GOCHHAYAT	BIPIN KUMAR NAYAK	// RAMACHANDI /13 /2012
		VS	VS	()
128	CRLMC/0005015/2023	STATE OF ODISHA JAYA KHORA	T.NARAYANA MURTY	// PADWA /14 /2019
		VS	VS	()
129	CRLMC/0005016/2023	STATE OF ODISHA CHAITANYA PRADHAN	GYANINDRA NATH PADHY	// GOCHHAPADA /70 /2008
		VS	VS	()
130	CRLMC/0005017/2023	STATE OF ODISHA SURENDRA KUMAR DAS	RAMAKANTA PANDA	// DHAMNAGAR /103 /2021
		VS	VS	()
131	CRLMC/0005018/2023	STATE OF ODISHA BIKASH CHANDRA DEB	PRIYA RANJAN SINGH	// / /0
		VS	VS	()
132	CRLMC/0005019/2023	SAGAR MINING AND METALS INDUSTRIES PVT. LTD. BIKASH CHANDRA DEB	PRIYA RANJAN SINGH	// / /0
		VS	VS	()
133	CRLMC/0005020/2023	SWATI MINES AND MINERALS PVT. LTD. SANTOSH KUMAR MAHAKUD	SARADA PRASAD DASH	// SORO /156 /2022
		VS	VS	()
134	CRLMC/0005021/2023	STATE OF ODISHA AVINASH @ ABHIRAM BHUJABALA	ASIT KUMAR JENA	// JATNI P.S. /342 /2021
		VS	VS	()
135	CRLMC/0005022/2023	STATE OF ODISHA SHIBA PRASANA JENA	SATYA RANJAN MULIA	// SPL.TASK FORCE /22 /2021
		VS	VS	()
136	CRLMC/0005023/2023	STATE OF ODISHA PADMINI MOHANTY	SATYAJIT MOHAPATRA 2	// / /0
		VS	VS	()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0005024/2023	STATE OF ODISHA BHASKAR SAMAL VS	MAHIMANANDA SWAIN VS	// BINJHARPUR /44 /2015 ()
138	CRLMC/0005025/2023	STATE OF ODISHA RAMESH PARIDA VS	SOUBHAGYA SWAIN VS	// PATNAGARH /32 /2002 ()
139	CRLMC/0005026/2023	STATE OF ODISHA SATYABRATA ROUT VS	NETRANANDA BISWAL VS	// CHAULIAGANJA /195 /2020 ()
140	CRLMC/0005027/2023	STATE OF ODISHA HUDANANDA MISHRA @ HRUDANANDA MISHRA VS	BIBEKANANDA MAHAPATRA VS	// SUKINDA /140 /2023 ()
141	CRLMC/0005028/2023	STATE OF ODISHA AMBIKA PRASAD TRIPATHY VS	GOKULANANDA MOHAPATRA VS	// VIGILANCE PS (BERHAMPUR) /27 /2001 ()
142	CRLMP/0002235/2023	STATE OF ODISHA(VIG.) BANTY JENA @ BANTI JENA VS	RABI NARAYAN MOHANTY VS	// / /0 ()
143	CRLMP/0002236/2023	STATE OF ODISHA KUMUDINI PRADHAN VS	SURJYA NARAYAN SAHU VS	// / /0 ()
144	CRLMP/0002237/2023	STATE OF ODISHA PAPU SAHOO VS	RAKESH KUMAR ROUSTRAY VS	// / /0 ()
145	CRLMP/0002238/2023	STATE OF ODISHA SUBHRA JYOSTNA MOHANTY VS	RAKESH KUMAR ROUSTRAY VS	// / /0 ()
146	CRLMP/0002239/2023	STATE OF ODISHA SK AZHAR UDDIN VS	AMIYA RANJAN SWAIN VS	// / /0 ()
147	CRLMP/0002240/2023	STATE OF ODISHA MUTHOOT MICROFIN LTD., BBSR VS	SIDDHARTHA SAMAL VS	// / /0 ()
		STATE OF ODISHA		//

## ORISSA HIGH COURT

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148	CRLMP/0002241/2023	MUTHOOT MICROFIN LTD., BBSR VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	//0 () //
149	CRLMP/0002242/2023	MUTHOOT MICROFIN LTD., BBSR VS STATE OF ODISHA	SIDDHARTHA SAMAL VS	//0 () //
150	CRLMP/0002243/2023	M/S. MANAPPURAM HOME FINANCE LTD., SALIPURT.K.J.SAMANTA VS STATE OF ODISHA	VS	//0 () //
151	CRLMP/0002244/2023	MANJU GOCHHAYAT VS STATE OF ODISHA	BHARAT BHUSAN ROUSTRAY VS	//0 () //
152	CRLMP/0002245/2023	ABHILASH KUMAR VS BAISAKHI DAS	SATYA NARAYAN MISHRA 4 VS	//0 () //
153	CRLREV/0000610/2023	SRIRAM THAPA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	ATTABIRA /4 /2010 () //
154	CRLREV/0000611/2023	DILLIP ROUT VS STATE OF ODISHA	DOLAGOBINDA MOHAPATRA VS	RAGHUNATHPUR /3 /2020 () //
155	FAO/0000505/2023	D.M., M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK VS NILAMANI NAYAK	ANKAN BEHARI DAS VS	// () //
156	MACA/0001105/2023	RUPALI @ RUPA GHOSE VS SARASWATI JENA	B.B. SINGH VS	// () //
157	MACA/0001106/2023	BABAJI KAAANR VS SANTOSH KUMAR SINGH	BIRANCHI NARAYAN RATH VS	// () //
158	MACA/0001107/2023	M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD. VS LALITA BEHERA	DAM ALI KHAN VS	// () //
159	MACA/0001108/2023	NEW INDIA ASSURANCE CO. LTD., CUTTACK	PRASANT KUMAR MISHRA 1	//

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		VS	VS	0
160	MACA/0001109/2023	GOBARDHAN BHOI THE REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	ANANTA CHANDRI DAS	//
		VS	VS	0
161	MACA/0001110/2023	TAPAN KUMAR SWAIN DIVISIONAL MANAGER, DO II, M./S NATIONAL INSURANCE CO. LTD.	RAVI CHANDRA PATRA	//
		VS	VS	0
162	MACA/0001111/2023	JAMBUBATI PADHI DIVISIONAL MANAGER, DO II, M./S NATIONAL INSURANCE CO. LTD.	RAVI CHANDRA PATRA	//
		VS	VS	0
163	MACA/0001112/2023	MENCHA CHHATRA DIVISIONAL MANAGER, DO II, M./S NATIONAL INSURANCE CO. LTD.	RAVI CHANDRA PATRA	//
		VS	VS	0
164	MACA/0001113/2023	SHESADEV BHOKTA DIVISIONAL MANAGER, DO II, M./S NATIONAL INSURANCE CO. LTD.	RAVI CHANDRA PATRA	//
		VS	VS	0
165	RPFAM/0000388/2023	MINARANI MAHAKUD NEHA AKHTAR	JYOTI PRAKASH PATRA	//
		VS	VS	0
166	RPFAM/0000389/2023	SHEIKH JAHANGIR TIKINA PRADHAN	H.M.DHAL	//
		VS	VS	0
167	RPFAM/0000390/2023	LINGARAJ PRADHAN RUPESH KUMAR @ RUPES SWAIN	DIPTI RANJAN BHOKTA	//
		VS	VS	0
168	RPFAM/0000391/2023	PRANITA KHUNTIA SUKANTI BEHERA	SANGITA MOHANTY	//
		VS	VS	0
169	RSA/0000476/2023	TUSHAR KANTI BEHERA RANJU PRADHANI @ RENULATA PRADHANI	SIDHARTH PRASAD DAS	//
		VS	VS	0
170	RSA/0000477/2023	BABITA PRADHANI RAMJIT MOHANTA	A.SANGANERIA	//
		VS	VS	0

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171	RSA/0000478/2023	SWARSWATI MOHANTA BHARAT NATH VS STATE OF ODISHA	KISHORE KUMAR JENA VS	// // 0 //
172	RVWPET/0000438/2023	STATE OF ODISHA VS SATYANARAYAN NAIK	MANOJ KUMAR KHUNTIA,A.G.A VS	// 0 //
173	TRP(C)/0000387/2023	AISWORYA DEBANATH @ BEPARI VS KAUSHIK BEPARI	ASHOK KUMAR SAHOO VS	// 0 //
174	TRP(C)/0000388/2023	SIMA KUMARI SETHI VS PRADEEP KUMAR SETHY	JAGAJIBAN PRADHAN VS	// 0 //
175	WA/0002791/2023	STATE OF ODISHA VS S.ESWAR RAO	BIPLAB MOHANTY,A.G.A VS	// 0 //
176	WA/0002792/2023	STATE OF ODISHA VS S.V. RAMAN MURTY	BIPLAB MOHANTY,A.G.A VS	// 0 //
177	WA/0002793/2023	STATE OF ODISHA VS S. THRINADHU	BIPLAB MOHANTY,A.G.A VS	// 0 //
178	WA/0002794/2023	NAMITA RATH VS STATE OF ODISHA	ADV. VS	// 0 //
179	WA/0002795/2023	STATE OF ODISHA VS BABAJI KUMAR	DEBASIS MOHAPATRA,A.S.C VS	// 0 //
180	WA/0002796/2023	STATE OF ODISHA VS GOPABANDHU ROUT	HARIKRUSHNA PANIGRAHI, A.S.C. VS	// 0 //
181	WA/0002797/2023	STATE OF ODISHA VS ISWAR CHANDRA NAIK	HARIKRUSHNA PANIGRAHI,A.S.C VS	// 0 //



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182	WA/0002798/2023	STATE OF ODISHA VS GOBINDA CHANDRA PATNAIK	AMIYA KUMAR MISHRA,A.G.A VS	// 0 //
183	WA/0002799/2023	STATE OF ODISHA VS JAGANNATH PRADHAN	BIPLAB MOHANTY,A.G.A VS	// 0 //
184	WA/0002800/2023	STATE OF ODISHA VS SUSANTA KUMAR TRIPATHY	SASWAT DAS,A.G.A VS	// 0 //
185	WP(C)/0037174/2023	SAYANI MANDAL VS UNION OF INDIA	SARBESWAR PRUSTY VS	// 0 //
186	WP(C)/0037175/2023	BHAGABAN MOHANI VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	// 0 //
187	WP(C)/0037176/2023	ROSE MOHAMMAD VS UNION OF INDIA	PRASANNA KUMAR PANDA VS	// 0 //
188	WP(C)/0037177/2023	CHAKRADHAR GHANA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
189	WP(C)/0037178/2023	MANJULATA MISHRA VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
190	WP(C)/0037179/2023	AJAYA KUMAR JENA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
191	WP(C)/0037180/2023	BISWANATH SINGH SAMANTA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
192	WP(C)/0037181/2023	SANDHYARANI PATNAIK VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// 0 //
193	WP(C)/0037182/2023	JOGENDRA BEHERA	BIBHUDATTA PANDA	//

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		VS	VS	0
194	WP(C)/0037183/2023	STATE OF ODISHA SIMANTINI MAHANTA	PRAKASH KUMAR MISHRA	//
		VS	VS	0
195	WP(C)/0037184/2023	STATE OF ODISHA JYOTSNARANI PRAHARAJ	BIPIN KUMAR NAYAK	//
		VS	VS	0
196	WP(C)/0037185/2023	STATE OF ODISHA PRAFULLA KUMAR TANDI	DURGESH NARAYAN RATH	//
		VS	VS	0
197	WP(C)/0037186/2023	STATE OF ODISHA DHARANIDHAR NAIK	DURGESH NARAYAN RATH	//
		VS	VS	0
198	WP(C)/0037187/2023	STATE OF ORISSA TULARAM DIP	DURGESH NARAYAN RATH	//
		VS	VS	0
199	WP(C)/0037188/2023	STATE OF ODISHA SAI NURSING COLLEGE, KANDHAMAL	BIRAJA PRASANNA DAS	//
		VS	VS	0
200	WP(C)/0037189/2023	STATE OF ODISHA BHOJARAJ MALLIK	DURGESH NARAYAN RATH	//
		VS	VS	0
201	WP(C)/0037190/2023	STATE OF ODISHA KASINATH DHANWAR	SIDHARTH MALLICK	//
		VS	VS	0
202	WP(C)/0037191/2023	STATE OF ODISHA KRISHNA CHANDRA SAHU	MANAS PATI	//
		VS	VS	0
203	WP(C)/0037192/2023	STATE OF ODISHA DHIRENDRA PATNAIK	MANAS PATI	//
		VS	VS	0
204	WP(C)/0037193/2023	STATE OF ODISHA PAILI FAKIR REDDY @ P. FAKIR	ASHOK KUMAR DAS	//
		VS	VS	0

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205	WP(C)/0037194/2023	STATE OF ODISHA ASIPH KUMAR NAYAK VS	ASHOK KUMAR DAS VS	// // ()
206	WP(C)/0037195/2023	STATE OF ODISHA BIJAYA KUMAR SABAT VS	ASHOK KUMAR DAS VS	// // ()
207	WP(C)/0037196/2023	STATE OF ODISHA BIDYUT PRAVA MISHRA VS	KAILASH CHANDRA KANUNGO VS	// // ()
208	WP(C)/0037197/2023	THE SECRETARY, MINISTRY OF SCHOOL AND MASS EDUCATION DEPT. BBSR PURESWAR MAJHI VS	LALATENDU SAMAL VS	// // ()
209	WP(C)/0037198/2023	COMMNR.-CUM-SECY. TO GOVT. OF ODISHA, ST AND SC DEPT., BBSR ABHINA CHANDRA SAHOO VS	SURESH KUMAR JENA VS	// // ()
210	WP(C)/0037199/2023	THE COLLECTOR, PURI MINAKHEE PANIGRAHI VS	LALATENDU SAMAL VS	// // ()
211	WP(C)/0037200/2023	COMMNR.-CUM-SECY. TO GOVT. OF ODISHA, S AND ME DEPT., BBSR PRATIK SRICHANDAN VS	MANASH RANJAN MOHANTY VS	// // ()
212	WP(C)/0037201/2023	STATE OF ODISHA SISIR KUMAR MISSAL VS	LALATENDU SAMAL VS	// // ()
213	WP(C)/0037202/2023	COMMNR.-CUM-SECY. TO GOVT. OF ODISHA, S AND ME DEPT., BBSR PARADEEP PHARMACY COLLEGE, JAGATSingHPURGYANARANJAN SETHI VS	VS	// // ()
214	WP(C)/0037203/2023	STATE OF ODISHA BUDHHA DEBA DAS VS	SURESH KUMAR JENA VS	// // ()
215	WP(C)/0037204/2023	THE COLLECTOR, PURI ASIT KUMAR DEY VS	LALIT SAHU VS	// // ()
		STATE OF ODISHA		//

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216	WP(C)/0037205/2023	XAVIERS COLLEGE OF PHARMACY, PURI VS STATE OF ODISHA	GYANARANJAN SETHI VS	// 0 //
217	WP(C)/0037206/2023	NATABAR SAHU VS THE COLLECTOR, PURI	SURESH KUMAR JENA VS	// 0 //
218	WP(C)/0037207/2023	MMCHT GNM TRANING CENTRE, KANDHAMAL VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
219	WP(C)/0037208/2023	PRASANT KUMAR MISHRA VS THE COLLECTOR, PURI	SURESH KUMAR JENA VS	// 0 //
220	WP(C)/0037209/2023	RENUBALA MOTHERS NURSING COLLEGE, KHURDA VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
221	WP(C)/0037210/2023	RENUBALA MOTHERS INSTITUTE OF NURSING, KHURDA VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
222	WP(C)/0037211/2023	ABHINAS BEHERA VS THE COLLECTOR, PURI	SURESH KUMAR JENA VS	// 0 //
223	WP(C)/0037212/2023	RENUBALA MOTHERS INSTITUTE OF NURSING TRAINING, KHURDA VS STATE OF ODISHA	DEBA KUMAR RATH VS	// 0 //
224	WP(C)/0037213/2023	JAGADANANDA MOHANTY VS STATE OF ODISHA	SOMADARSAN MOHANTY VS	// 0 //
225	WP(C)/0037214/2023	ASWINI KUMAR PRADHAN VS STATE OF ODISHA	ANIL KUMAR DAS VS	// 0 //
226	WP(C)/0037215/2023	JHASAKETAN SAHU VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //
227	WP(C)/0037216/2023	MURARI PRASAD JENA	ANIL KUMAR DAS	//

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		VS	VS	0
228	WP(C)/0037217/2023	STATE OF ODISHA GOPAL MAHALINGA	NIRANJAN PANDA	//
		VS	VS	0
229	WP(C)/0037218/2023	STATE OF ODISHA HRUSHIKESH HOTA	ANIL KUMAR DAS	//
		VS	VS	0
230	WP(C)/0037219/2023	STATE OF ODISHA DUKHISHYAM PATTNAIK	RAMDAS ACHARY	//
		VS	VS	0
231	WP(C)/0037220/2023	STATE OF ODISHA ANIL MADHAB CHAKRABARTY	ANIL KUMAR DAS	//
		VS	VS	0
232	WP(C)/0037221/2023	STATE OF ODISHA ALOK PATRA	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
233	WP(C)/0037222/2023	STATE OF ODISHA RABINDRA KUMAR SAHU	TUSHAR KANTA NAYAK	//
		VS	VS	0
234	WP(C)/0037223/2023	STATE OF ODISHA TARAMANI TOPNO @ SOFIARAJ GOUDA	PREMRAJ GOUDA	//
		VS	VS	0
235	WP(C)/0037224/2023	STATE OF ODISHA ODISHA GRAMYA BANK, GARHBANKILO BRANCH, NERAGANDA	ANURAG KUMAR MOHANTY	//
		VS	VS	0
236	WP(C)/0037225/2023	THE INSPECTOR GENERAL, REGISTRATION, GOVT. OF ODISHA, CTC GOPAL CHANDRA MOHANTY	SWAPNIL ROY	//
		VS	VS	0
237	WP(C)/0037226/2023	STATE OF ODISHA ODISHA GRAMYA BANK, GARHBANIKILO BRANCH, NERAGANDA	ANURAG KUMAR MOHANTY	//
		VS	VS	0
238	WP(C)/0037227/2023	THE COMMNR. CUM SECY., PANCHAYATI RAJ AND DRINKING WATER DEPT., BBSR CHHABI BEHERA	SIDHESWAR MALLIK	//
		VS	VS	0

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239	WP(C)/0037228/2023	STATE OF ODISHA BHRAMARABAR NAYAK VS	SWAPNIL ROY VS	// // ()
240	WP(C)/0037229/2023	STATE OF ODISHA KAILASH BEHERA VS	ASHOK KUMAR SAHOO VS	// // ()
241	WP(C)/0037230/2023	STATE OF ODISHA PRASANTA KUMAR BISWAL VS	RANJIT MOHANTY VS	// // ()
242	WP(C)/0037231/2023	STATE OF ODISHA SAMARENDRA MOHAPATRA VS	SRINIVAS MOHANTY VS	// // ()
243	WP(C)/0037232/2023	STATE OF ODISHA PARSURAM BHANJA VS	RAMESH CHANDRA MISHRA VS	// // ()
244	WP(C)/0037233/2023	STATE OF ODISHA SUBASH CHANDRA PANDA VS	RAMESH CHANDRA MISHRA VS	// // ()
245	WP(C)/0037234/2023	STATE OF ODISHA NARAYAN CHANDRA DASH VS	RAMESH CHANDRA MISHRA VS	// // ()
246	WP(C)/0037235/2023	STATE OF ODISHA KAILASH CHANDRA MALLICK VS	RAMESH CHANDRA MISHRA VS	// // ()
247	WP(C)/0037236/2023	STATE OF ODISHA GITA RANI BISWAL VS	DEEPALI MAHAPATRA VS	// // ()
248	WP(C)/0037237/2023	STATE OF ODISHA GIRIDHARI SAMAL VS	RAMESH CHANDRA MISHRA VS	// // ()
249	WP(C)/0037238/2023	STATE OF ODISHA NRUSINGH CHARAN JENA VS STATE OF ODISHA	RAMESH CHANDRA MISHRA VS	// // () //

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250	WP(C)/0037239/2023	GHANASHYAM SENAPATI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	// 0 //
251	WP(C)/0037240/2023	CHITTA RANJAN MISHRA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
252	WP(C)/0037241/2023	KAILASH CHANDRA DAS VS STATE OF ODISHA	RAMAKRISHNA NAIK VS	// 0 //
253	WP(C)/0037242/2023	BISWAMBAR SAHOO VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
254	WP(C)/0037243/2023	CHUDAMANI KALO VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
255	WP(C)/0037244/2023	ROHIT KUMAR SEKHAR DEO VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
256	WP(C)/0037245/2023	GHANASHYAM BEHERA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
257	WP(C)/0037246/2023	RAJKUMAR PATEL VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
258	WP(C)/0037247/2023	BASANTA KUMAR LAKRA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
259	WP(C)/0037248/2023	SASMITA ROUT @ SASMITA NAYAK VS STATE OF ODISHA	PRAFULLA KUMAR KAR VS	// 0 //
260	WP(C)/0037249/2023	JAYANTA KUMAR BARIK VS GENERAL MANAGER, ANGUL	KRISHNA CHANDRA SAHU VS	// 0 //
261	WP(C)/0037250/2023	NITYANANDA MOHANTY	KRISHNA CHANDRA SAHU	//

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		VS	VS	0
262	WP(C)/0037251/2023	STATE OF ODISHA BIRENDRA KUMAR ACHARYA	KUNAL KUMAR SWAIN	//
		VS	VS	0
263	WP(C)/0037252/2023	STATE OF ODISHA PAWAN KUMAR JAISWAL	KAPILA CHARAN NAYAK	//
		VS	VS	0
264	WP(C)/0037253/2023	STATE OF ODISHA SANJUKTA DASH	BRAHMANANDA TRIPATHY	//
		VS	VS	0
265	WP(C)/0037254/2023	STATE OF ODISHA RAMESH CHANDRA PANDA	NITISH KUMAR MISHRA	//
		VS	VS	0
266	WP(C)/0037255/2023	STATE OF ODISHA PRAKASH BISWAL	GYANARANJAN SETHI	//
		VS	VS	0
267	WP(C)/0037256/2023	STATE OF ODISHA MANORANJAN SWAIN	GYANARANJAN SETHI	//
		VS	VS	0
268	WP(C)/0037257/2023	STATE OF ODISHA ASHISH KUMAR PANIGRAHI	GYANARANJAN SETHI	//
		VS	VS	0
269	WP(C)/0037258/2023	STATE OF ODISHA CH. SIVA KESAB BRAHMAM	SANJIB MOHANTY	//
		VS	VS	0
270	WP(C)/0037259/2023	STATE OF ODISHA UMAKANTA KAR	SANJIB MOHANTY	//
		VS	VS	0
271	WP(C)/0037260/2023	THE REGISTRAR, UTKAL UNIVERSITY, BBSR MADHURI KUMARI PADHI	ANIL KUMAR DAS	//
		VS	VS	0
272	WP(C)/0037261/2023	STATE OF ODISHA RAMESH CHANDRA SENAPATI	SIDHARTHA SWAIN	//
		VS	VS	0



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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0037262/2023	STATE OF ODISHA KEONJHAR INSTITUTE OF MEDICAL SCIENCES AND RESEARCH	RESHMI SETHI	// // 0
274	WP(C)/0037263/2023	STATE OF ODISHA INSTITUTE OF PHARMACEUTICAL SCIENCE AND TECHNOLOGY	CHANDAN SETHI	// // 0
275	WP(C)/0037264/2023	STATE OF ODISHA SUJATA JENA	JYOTIRMAY GUPTA	// // 0
276	WP(C)/0037265/2023	STATE OF ODISHA PRATAP GOCHAYAT	SUNIL KUMAR PANDA	// // 0
277	WP(C)/0037266/2023	STATE OF ODISHA M/S SASMAL DISTRIBUTOR, JAGATSingHPUR	NITISH KUMAR MISHRA	// // 0
278	WP(C)/0037267/2023	THE REGIONAL DIRECTOR, ESI CORPORATION, BBSR PRAVATI JENA	BANABIHARI RAY	// // 0
279	WP(C)/0037268/2023	STATE OF ODISHA LOCHANA KUMAR PRATAPSingH	M.PRATAP @ PRATAP KUMAR MOHAPATRA	// // 0
280	WP(C)/0037269/2023	STATE OF ODISHA SURESH CHANDRA DAS	SAIBRATA RATH	// // 0
281	WP(C)/0037270/2023	STATE OF ODISHA RANJEETA PANDA	KRISHNA CHANDRA SAHU	// // 0
282	WP(C)/0037271/2023	STATE OF ODISHA JYOTI RANJAN PANDA	BUDHADEV ROUSTRAY	// // 0
283	WP(C)/0037272/2023	STATE OF ODISHA NEELIM BRAHMA	SATYABRATA SATAPATHY	// // 0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0037273/2023	NABAGHANA BARIK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
285	WP(C)/0037274/2023	KEDARNATH MALLIK@JENA VS UNION OF INDIA	HIMANSU SEKHAR SAHU VS	// 0 //
286	WP(C)/0037275/2023	BAIJAYANTI MISHRA VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
287	WP(C)/0037276/2023	SATABHAUNI SELF HELP GROUP,BASUDEVPUR VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// 0 //
288	WP(C)/0037277/2023	SASHIDHAR NAYAK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
289	WP(C)/0037278/2023	SAKUNTALA PANDA VS THE ELECTRICITY OMBUDSMAN, ODISHA	RAKESH BEHERA VS	// 0 //
290	WP(C)/0037279/2023	ARSS INFRASTRUCTURE PROJECT LTD. BBSR VS ORIENTAL INSURANCE CO. LTD., NEW DELHI	MANMAYA KUMAR DASH VS	// 0 //
291	WP(C)/0037280/2023	BHAGYALATA KHATEI VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
292	WP(C)/0037281/2023	SUKANTA KUMAR BRAHMA VS THE P.C.C.F,ODISHA, BBSR	RABINDRA KUMAR PATNAIK VS	// 0 //
293	WP(C)/0037282/2023	ARSS INFRASTRUCTURE PROJECT LTD. BBSR VS ORIENTAL INSURANCE CO.LTD. NEW DELHI	MANMAYA KUMAR DASH VS	// 0 //
294	WP(C)/0037283/2023	SANATAN BARIK VS STATE OF ODISHA	SADASIVA PATRA (1) VS	// 0 //
295	WP(C)/0037284/2023	PARBATI PRADHAN	SASWATI MOHAPATRA	//

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		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0037285/2023	BIMAL RANJAN GHOSE	GYANENDRA CHANDRA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0037286/2023	SOUMYA RANJAN BARIK	SATYABRATA SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0037287/2023	ANIL KUMAR PANIGRAHI	AMIYA KUMAR MISHRA (2)	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0037288/2023	M/S SHARK MINES AND MINERALS PVT LTD	KEDAR NATH TRIPATHY	//
		VS	VS	0
		PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX		//
300	WP(C)/0037289/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR	MANMAYA KUMAR DASH	//
		VS	VS	0
		ORIENTAL INSURANCE CO. LTD., NEW DELHI		//
301	WP(C)/0037290/2023	BIMAL DEEP	UMAKANTA MISHRA	//
		VS	VS	0
		CHAIRMAN, ODISHA SUBORDINATE STAFF SELECTION COMMISSION, BBSR		//
302	WP(C)/0037291/2023	GHANASHYAM BEHERA	BHABANI SANKAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0037292/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR	MANMAYA KUMAR DASH	//
		VS	VS	0
		ORIENTAL INSURANCE CO. LTD., NEW DELHI		//
304	WP(C)/0037293/2023	M/S. M S INFRAENGINEERS PVT. LTD., CUTTACK	KANANBALA ROY CHOUDHURY	//
		VS	VS	0
		TAHASILDAR, DHARMASALA, JAJPUR		//
305	WP(C)/0037294/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR	MANMAYA KUMAR DASH	//
		VS	VS	0
		ORIENTAL INSURANCE CO. LTD., NEW DELHI		//
306	WP(C)/0037295/2023	M/S. KRUTIBAS PARIDA, BBSR	ITISHREE TRIPATHY	//
		VS	VS	0

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307	WP(C)/0037296/2023	JOINT COMMISSIONER OF STATE TAX (APPEAL), BBSR NIRANJAN HOTA VS R.T.O., CUTTACK	KHIROD CHANDRA MAJHI VS	// // ()
308	WP(C)/0037297/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR VS ORIENTAL INSURANCE CO. LTD., NEW DELHI	MANMAYA KUMAR DASH VS	// () //
309	WP(C)/0037298/2023	BINAYA KUMAR NATH VS COMMNR., CT AND GST, ODISHA	KANANBALA ROY CHOUDHURY VS	// () //
310	WP(C)/0037299/2023	DIBYAGYANA MOHANTY VS R.T.O., KHURDA	KHIROD CHANDRA MAJHI VS	// () //
311	WP(C)/0037300/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR VS ORIENTAL INSURANCE CO. LTD., NEW DELHI	MANMAYA KUMAR DASH VS	// () //
312	WP(C)/0037301/2023	SARATHI NAIK VS STATE OF ODISHA	SIDHARTHA SWAIN VS	// () //
313	WP(C)/0037302/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR VS ORIENTAL INSURANCE CO. LTD., NEW DELHI	MANMAYA KUMAR DASH VS	// () //
314	WP(C)/0037303/2023	SURESH CHANDRA SARANGI VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// () //
315	WP(C)/0037304/2023	O.F.D.C. LTD.EMPLOYEES GRATUITY TRUST VS COMMISSIONER OF INCOME TAX(APPEALS)	SANTOSH KUMAR PATTANAİK VS	// () //
316	WP(C)/0037305/2023	SOUBHAGYA MANJARI RAY VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// () //
317	WP(C)/0037306/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR VS ORIENTAL INSURANCE CO. LTD., NEW DELHI	MANMAYA KUMAR DASH VS	// () //

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318	WP(C)/0037307/2023	TRILOCHAN MISHRA VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
319	WP(C)/0037308/2023	SANJUKTA DAS VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
320	WP(C)/0037309/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR VS ORIENTAL INSURANCE CO. LTD., NEW DELHI	MANMAYA KUMAR DASH VS	// 0 //
321	WP(C)/0037310/2023	AMULYA KUMAR DAS VS STATE OF ODISHA	NRUSINGHA CHARAN MOHARANA VS	// 0 //
322	WP(C)/0037311/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR VS ORIENTAL INSURANCE CO. LTD., NEW DELHI	MANMAYA KUMAR DASH VS	// 0 //
323	WP(C)/0037312/2023	SWARNALATA DAS VS STATE OF ODISHA	JAGAMOHAN PATTANAİK VS	// 0 //
324	WP(C)/0037313/2023	M/S NIRANJAN PRADHAN, BALASORE VS THE COMMNR. OF COMMERCIAL TAXES AND GST, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
325	WP(C)/0037314/2023	ARSS INFRASTRUCTURE PROJECT LTD., BBSR VS ORIENTAL INSURANCE CO. LTD., NEW DELHI	MANMAYA KUMAR DASH VS	// 0 //
326	WP(C)/0037315/2023	IFTAKHAR AHMED KHAN @ ISTAKHAR KHAN VS THE CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
327	WP(C)/0037316/2023	IFTAKHAR AHMED KHAN @ ISTAKHAR KHAN VS THE CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
328	WP(C)/0037317/2023	IFTAKHAR AHMED KHAN @ ISTAKHAR KHAN VS THE CT AND GST OFFICER, SAMBALPUR	BHABANI PRASAD MOHANTY VS	// 0 //
329	WP(C)/0037318/2023	ROHITESWAR MEHER	BIBHUTI BHUSAN MISHRA	//

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		VS	VS	0
330	WP(C)/0037319/2023	ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR SWARNAPRABHA SAHOO	DEBENDRA KUMAR DHAR	//
		VS	VS	0
331	WP(C)/0037320/2023	STATE OF ODISHA GOBINDA CHANDRA NAIK	BHABARANJAN KAR	//
		VS	VS	0
332	WP(C)/0037321/2023	GOVT. OF ODISHA NIRANJAN JENA	HEMANTA KUMAR MOHANTA	//
		VS	VS	0
333	WP(C)/0037322/2023	THE TATA AIG GENERAL INSURANCE COMPANY LTD., MUMBAI SANATAN NAIK	BHABARANJAN KAR	//
		VS	VS	0
334	WP(C)/0037323/2023	GOVT. OF ODISHA SAHADEBA PARIDA	BANABIHARI RAY	//
		VS	VS	0
335	WP(C)/0037324/2023	STATE OF ODISHA BIHARILAL NAIK	BHABARANJAN KAR	//
		VS	VS	0
336	WP(C)/0037325/2023	GOVT. OF ODISHA GABHA GANTHIA	JUDHISTHIR SAHOO	//
		VS	VS	0
337	WP(C)/0037326/2023	STATE OF ODISHA HEMANTA KUMAR DEO	BHABARANJAN KAR	//
		VS	VS	0
338	WP(C)/0037327/2023	GOVT. OF ODISHA JAGABANDHU PADHI	SARAT CHANDRA MEKAP	//
		VS	VS	0
339	WP(C)/0037328/2023	STATE OF ODISHA BANSIDHAR MOHANTY	DIPAK KUMAR DEY	//
		VS	VS	0
340	WP(C)/0037329/2023	STATE OF ODISHA SHANKAR RAM PATEL	BHABARANJAN KAR	//
		VS	VS	0

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341	WP(C)/0037330/2023	GOVT. OF ODISHA BUGATA JYOTI VS	UPENDRA KUMAR SAMAL VS	// // 0
342	WP(C)/0037331/2023	STATE OF ODISHA SHYAMSUNDAR PATEL VS	BHABARANJAN KAR VS	// // 0
343	WP(C)/0037332/2023	GOVT. OF ODISHA BENUDHAR PRUSETH VS	BHABARANJAN KAR VS	// // 0
344	WP(C)/0037333/2023	GOVT. OF ODISHA PRAPHULLA KUMAR SAHOO VS	BHABARANJAN KAR VS	// // 0
345	WP(C)/0037334/2023	GOVT. OF ODISHA MAHENDRA TANDIA VS	BHABARANJAN KAR VS	// // 0
346	WP(C)/0037335/2023	GOVT. OF ODISHA KANTA CHANDRA PATEL VS	BHABARANJAN KAR VS	// // 0
347	WP(C)/0037336/2023	GOVT. OF ODISHA HARA KUMAR RATH VS	DEBA KUMAR RATH VS	// // 0
348	WP(C)/0037337/2023	DIPTIMAYEE MISHRA SIBA PRASAD DASH VS	SAMEER KUMAR DAS VS	// // 0
349	WP(C)/0037338/2023	STATE OF ODISHA KARTIK CHANDRA MOHANTY VS	BIBEKANANDA MAHAPATRA VS	// // 0
350	WP(C)/0037339/2023	STATE OF ODISHA ANIL KUMAR BEHERA VS	CHITTARANJAN PATTNAIK VS	// // 0
351	WP(C)/0037340/2023	STATE OF ODISHA BAIDHAR NAYAK VS	AKSHAYA KUMAR NAYAK VS	// // 0
		STATE OF ODISHA		//

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352	WP(C)/0037341/2023	KIRTAN SETH VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
353	WP(C)/0037342/2023	HARA PRASAD SABAT VS COMMNR., CONSOLIDATION, ODISHA, BBSR	JAGAJIBAN PRADHAN VS	// 0 //
354	WP(C)/0037343/2023	BHIKARI MISHRA VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
355	WP(C)/0037344/2023	MAHESWAR BHOI VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
356	WP(C)/0037345/2023	HARA PRASAD SABAT VS COMMNR., CONSOLIDATION, ODISHA, BBSR	JAGAJIBAN PRADHAN VS	// 0 //
357	WP(C)/0037346/2023	UMESH CHANDRA PATEL VS GOVT. OF ODISHA	BHABARANJAN KAR VS	// 0 //
358	WP(C)/0037347/2023	AJAY KUMAR AGRAWAL VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //
359	WP(C)/0037348/2023	PRASANTA KUMAR SWAIN VS STATE OF ODISHA	DR. JITENDRA KUMAR LENKA VS	// 0 //
360	WP(C)/0037349/2023	KISHORE CHANDRA PATRO VS PRINCIPAL SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT., ODISHA, BBSR	BISWABIHARI MOHANTY VS	// 0 //
361	WP(C)/0037350/2023	NIHARKANTI MISHRA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
362	WP(C)/0037351/2023	NRUPAMANI ROHIDAS VS CLAIMS COMMISSION, BBSR	AMIYA KUMAR BEHERA VS	// 0 //
363	WP(C)/0037352/2023	PURNA CHANDRA PANIGRAHI	BISWABIHARI MOHANTY	//



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		VS	VS	()
364	WP(C)/0037353/2023	PRINCIPAL SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT., ODISHA, BBSR SUBHALAXMI PANDA		// //
		VS	VS	()
365	WP(C)/0037354/2023	BAR COUNCIL OF INDIA, NEW DELHI CHANDRAMOHAN KAR	ASHOK KUMAR BEHERA	// //
		VS	VS	()
366	WP(C)/0037355/2023	STATE OF ODISHA BABU MALIKA	BISWABIHARI MOHANTY	// //
		VS	VS	()
367	WP(C)/0037356/2023	PRINCIPAL SECY. TO GOVT. OF ODISHA, WATER RESOURCES DEPT., ODISHA, BBSR MD. KAYES	SUMIT KUMAR MOHANTY	// //
		VS	VS	()
368	WP(C)/0037357/2023	REGIONAL STRESSED ASSET RECOVERY BRANCH, BANK OF BARODA, BBSR NILADRI GARDIA	AMIYA KUMAR BEHERA	// //
		VS	VS	()
369	WP(C)/0037358/2023	CLAIMS COMMISSION, BBSR BIJAY KUMAR PANSARI	SIDHARTHA DAS	// //
		VS	VS	()
370	WP(C)/0037359/2023	STATE OF ODISHA PRAFULLA KUMAR RATH	JAJATI KESHARI KHUNTIA	// //
		VS	VS	()
371	WP(C)/0037360/2023	STATE OF ODISHA SCHOOL OF PARAMEDICS AND ALLIED HEALTH SCIENCES, BBSR		// //
		VS	VS	()
372	ABLAPL/0013296/2023	DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR MAYADHAR BARIK	SANJIB KUMAR BHANJADEO	// KHURDA MODEL /528 /2023
		VS	VS	()
373	ABLAPL/0013297/2023	STATE OF ODISHA ABHILEKHA DAS	PRABHU PRASANNA BEHERA	// JAGATPUR /507 /2023
		VS	VS	()
374	ABLAPL/0013298/2023	STATE OF ODISHA ARUN KUMAR PRADHAN	TARA PRASAD MOHAPATRA	// BRAHMAGIRI /262 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0013299/2023	STATE OF ODISHA SAMEER SAHU VS	JYOTIRMAYA SAHOO VS	// DARINGBADI /199 /2023 ()
376	ABLAPL/0013300/2023	STATE OF ODISHA MANAS KUMAR SINGH VS	JYOTIRMAYA SAHOO VS	// DARINGBADI /199 /2023 ()
377	ABLAPL/0013301/2023	STATE OF ODISHA JAPU NAYAK VS	DEBASIS MISHRA VS	// BADACHANA /318 /2023 ()
378	ABLAPL/0013302/2023	STATE OF ODISHA SANJAYA SETH VS	SARAT KUMAR JENA VS	// BHEDEN /76 /2018 ()
379	ABLAPL/0013303/2023	STATE OF ODISHA ANIL KUMAR DAS VS	AMLAN SHAKTI PAUL VS	// BEGUNIA P.S. /308 /2023 ()
380	ABLAPL/0013304/2023	STATE OF ODISHA UPENDRA MAHAKUD VS	RAJIV KUMAR MAHANTA VS	// BAMBARI /193 /2023 ()
381	ABLAPL/0013305/2023	STATE OF ODISHA ARNAV PAHARI VS	PRABHU PRASANNA BEHERA VS	// JAGATPUR /507 /2023 ()
382	ABLAPL/0013306/2023	STATE OF ODISHA GITA MALLIK VS	KHIROD CHANDRA NAYAK VS	// DHENKANAL SADAR /576 /2023 ()
383	ABLAPL/0013307/2023	STATE OF ODISHA DURGAPADA PAHARI VS	PRABHU PRASANNA BEHERA VS	// JAGATPUR /507 /2023 ()
384	ABLAPL/0013308/2023	STATE OF ODISHA PRAKASH MAHARANA VS	GOREKHANATH DAS VS	// BOLAGARH P.S. /282 /2023 ()
385	ABLAPL/0013309/2023	STATE OF ODISHA MAGUNI CHARAN TARAI @ MAGUNI CHARAN TARIARA PRASAD MOHAPATRA VS	VS VS	// KRUSHNA PRASAD /143 /2023 ()
		STATE OF ODISHA		//

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386	ABLAPL/0013310/2023	UMAKANTA SAHU VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BAISINGA /135 /2006 () //
387	ABLAPL/0013311/2023	BUDHA BEHERA VS STATE OF ODISHA	SYED IQBAL VS	BADABAZAR /419 /2023 () //
388	ABLAPL/0013312/2023	SOUMYA RANJAN BASTIA VS STATE OF ODISHA	MOHENDRA DALAI VS	MAHILA P.S.(BBSR) /173 /2023 () //
389	ABLAPL/0013313/2023	BHAGYA HARIJAN VS STATE OF ODISHA	ARIJEET MISHRA VS	BOIPARIGUDA /207 /2023 () //
390	ABLAPL/0013314/2023	HEMASAGAR ROUT VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	KOMNA PS /125 /2013 () //
391	ABLAPL/0013315/2023	PRAKASH GOCHHAYAT VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	NIKIRAI /327 /2023 () //
392	ABLAPL/0013316/2023	SAGAR MALLICK VS STATE OF ODISHA	PRADEEP KUMAR PRADHAN VS	LAXMISAGAR P.S. /66 /2023 () //
393	ABLAPL/0013317/2023	DIPAK KUMAR DAS @ DIPAK DAS VS STATE OF ODISHA	SAROJ KUMAR DASH VS	BHUBAN /436 /2023 () //
394	ABLAPL/0013318/2023	SOUDAMINI PRADHAN VS STATE OF ODISHA	DIPTI REKHA NANDA VS	BALICHANDRAPUR /214 /2013 () //
395	ABLAPL/0013319/2023	SANTOSH DAS VS STATE OF ODISHA	SARAT KUMAR JENA VS	KHALLIKOTE /328 /2023 () //
396	ABLAPL/0013320/2023	BISU BEHERA @ BISWANATH BEHERA VS STATE OF ODISHA	MANORANJAN KAR VS	KHURDA MODEL /687 /2023 () //
397	ABLAPL/0013321/2023	RANJIT BAGH	ARIJEET MISHRA	JEYPORE SADAR /347 /2023

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		VS	VS	()
398	ABLAPL/0013322/2023	STATE OF ODISHA NARENDRA PATTANAİK	SUDEEP KUMAR SARANGI	// CHANDAKA P.S. /324 /2023
		VS	VS	()
399	ABLAPL/0013323/2023	STATE OF ODISHA GOBİNDA @ GOVİNDA DEEP	NIRAJ KUMAR SETHI	// BHEDEN /76 /2018
		VS	VS	()
400	ABLAPL/0013324/2023	STATE OF ODISHA BIKRAM KUMAR SUNDARAY	AJIT KUMAR PANDA	// J.M.F.C, BHEDEN(Bargarh )
		VS	VS	()
401	ABLAPL/0013325/2023	STATE OF ODISHA BIKRAM KUMAR SUNDARAY	AJIT KUMAR PANDA	// CT/0000472/2018
		VS	VS	()
402	ABLAPL/0013326/2023	STATE OF ODISHA MADAN KABI @ BABULI	ADITI HOTA	// JANKIA P.S. /415 /2023
		VS	VS	()
403	ABLAPL/0013327/2023	STATE OF ODISHA MAHESWAR @ MAHESH SAHOO	ADITI HOTA	// GOPALPRASAD /302 /2023
		VS	VS	()
404	ABLAPL/0013328/2023	STATE OF ODISHA PAMI TAREI @ KAMI TAREI	SAROJ KUMAR DASH	// TALCHER TOWN /730 /2023
		VS	VS	()
405	ABLAPL/0013329/2023	STATE OF ODISHA SHUBHANKAR MAHANTA	PARTHA SARATHI DAS	// BHUBAN /442 /2023
		VS	VS	()
406	ABLAPL/0013330/2023	STATE OF ODISHA SANATAN MALLİK @ SARAT MALLİK	DEEPAK KU SAHOO	// GHATAGAON /218 /2023
		VS	VS	()
407	ABLAPL/0013331/2023	STATE OF ODISHA HIMANSHU SEKHAR ROUT	BISWARANJAN DALAI	// PATTAMUNDAI RURAL PS /531 /2023
		VS	VS	()
408	ABLAPL/0013332/2023	STATE OF ODISHA MD.NAJIR HUSSAIN	PARTHA SARATHI DAS	// BHANDARIPOKHARI /362 /2023
		VS	VS	()
				// JASHIPUR /300 /2023
				CIVIL JUDGE (JD) CUM JMFC, JASHIPUR(Mayurbhanj)

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0013333/2023	STATE OF ODISHA SUDARSAN MAJHI VS	JAYAKRISHNA MOHAPATRA VS	CT/0000298/2023 BANSADA /363 /2023 ()
410	ABLAPL/0013334/2023	STATE OF ODISHA RAKESH ROUT@DHANA VS	JAYAKRISHNA MOHAPATRA VS	// CHANDABALI /332 /2023 ()
411	ABLAPL/0013335/2023	STATE OF ODISHA RANGALATA GOCHHAYAT@BEHERA VS	RAKESH KUMAR ROURTRAY VS	// NISCHINTAKOILI /45 /2023 ()
412	ABLAPL/0013336/2023	STATE OF ODISHA DIPA RANA VS	RASHMI RANJAN MISHRA VS	// BASTA /312 /2023 ()
413	ABLAPL/0013337/2023	STATE OF ODISHA MURALIDHAR RANA VS	JUGALA KISHORE PANDA VS	// KANTAMAL /16 /2018 ()
414	ABLAPL/0013338/2023	STATE OF ODISHA DRONA KHATUA VS	SATYABRATA PANDA VS	// MANAMUNDA /4 /2023 ()
415	ABLAPL/0013339/2023	STATE OF ODISHA PRAVATI MOHAPATRA VS	SATYAJIT MOHAPATRA VS	// SAHID NAGAR P.S. /332 /2023 ()
416	ABLAPL/0013340/2023	STATE OF ODISHA JYOTRIMAYEE JANI VS	SABYASACHI MISHRA VS	// SEMILLIGUDA /150 /2023 ()
417	ABLAPL/0013341/2023	STATE OF ODISHA MAHENDRA SAHU @ TUNGA VS	SK. ZAFARULLA VS	// SORO /532 /2023 ()
418	ABLAPL/0013342/2023	STATE OF ODISHA DIBYALOCHAN DAS VS	RABI NARAYAN MOHANTY VS	// LAXMISAGAR P.S. /164 /2023 ()
419	ABLAPL/0013343/2023	STATE OF ODISHA SUBRAT KAHALASINGH VS	ANIRUDHA DAS VS	// BOLAGARH P.S. /273 /2023 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
420	ABLAPL/0013344/2023	MADHUSUDAN SAMANTARY VS STATE OF ODISHA	SAROJ KUMAR DASH VS	JANKIA P.S. /404 /2023 () //
421	ABLAPL/0013345/2023	KABITA MALIK VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	MARINE CHUDAMANI /99 /2023 () //
422	ABLAPL/0013346/2023	HARICHANDRA MAHAPATRA @ HARISH CHANDRASARATHATRA VS STATE OF ODISHA	SARATHATI MOHANTY VS	BARGARH /391 /2018 () //
423	ABLAPL/0013347/2023	SIBU @ NIRANJAN AMANTA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	NALCO /192 /2023 () //
424	ABLAPL/0013348/2023	PRAHALLAD DHAL VS STATE OF ODISHA	JAYADEBA BEHERA VS	PIRAHAT P.S /79 /2023 () //
425	ABLAPL/0013349/2023	SABITRI PARIDA VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	CHANDABALI /329 /2023 () //
426	ABLAPL/0013350/2023	DHANURJAY BALIARSINGH VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /284 /2023 () //
427	ABLAPL/0013351/2023	KALU CHARAN PARIDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /280 /2023 () //
428	ABLAPL/0013352/2023	RAMESH SWAIN VS STATE OF ODISHA	PRAHALLADA SAHU VS	BOUDH /370 /2023 () //
429	ABLAPL/0013353/2023	SANTOSH KUMAR JENA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	NIRAKARPUR /285 /2023 () //
430	ABLAPL/0013354/2023	HABIKA DALA VS STATE OF ODISHA	BIRAJA PRASAD NANDA VS	NARAYANPATNA /24 /2012 () //
431	ABLAPL/0013355/2023	PRATAP KUMAR SAMANTRAY	JYOTIRMAYA SAHOO	NIRAKARPUR /283 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :13/11/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0013356/2023	STATE OF ODISHA SAROJ KUMAR PARIDA	MANOJ KUMAR MALLICK	// JATNI P.S. /338 /2023
		VS	VS	()
433	ABLAPL/0013357/2023	STATE OF ODISHA PRAHALLAD DHAL	JAYADEBA BEHERA	// PIRAHAT P.S /78 /2023
		VS	VS	()
434	ABLAPL/0013358/2023	STATE OF ODISHA BIBHUTI BHUSAN MAHARANA	SURYAKANTA DWIBEDI	// CHANDAPUR /202 /2023
		VS	VS	()
435	ABLAPL/0013359/2023	STATE OF ODISHA SUMANTA CHANDRA SAHOO	SURYAKANTA DWIBEDI	// / /0
		VS	VS	()
436	ABLAPL/0013360/2023	STATE OF ODISHA AJU @ AJAY MALIK	SATYA NARAYAN MISHRA 4	// MARINE CHUDAMANI /99 /2023
		VS	VS	()
437	ABLAPL/0013361/2023	STATE OF ODISHA MANGULI PALAI @ MANGULI PALEI 4	TARA PRASAD MOHAPATRA	// BRAHMAGIRI /277 /2023
		VS	VS	()
438	ABLAPL/0013362/2023	STATE OF ODISHA DILLIP KUMAR SAHU	TARA PRASAD MOHAPATRA	// BALASORE TOWN /309 /2023
		VS	VS	()
439	ABLAPL/0013363/2023	STATE OF ODISHA RABANI KHAN	MD. RIAZ	// JAGATPUR /441 /2023
		VS	VS	()
440	ABLAPL/0013364/2023	STATE OF ODISHA SAROJINI DAS	SURYA NARAYAN MISHRA	// SATYABADI /321 /2023
		VS	VS	()
441	ABLAPL/0013365/2023	STATE OF ODISHA MD. MOKIM	PARTHA SARATHI DAS	// JASHIPUR /300 /2023
		VS	VS	()
442	ABLAPL/0013366/2023	STATE OF ODISHA KHUKUNU @ TUKUNU NAIK	ABHIJIT DAS	// PARJANG /471 /2023
		VS	VS	()

## ORISSA HIGH COURT

### FILING REPORT AS ON :13/11/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0013367/2023	STATE OF ODISHA ASHUTOSH SAMAL VS	JYOTIRMAYA SAHOO VS	// TANGI (KHURDA) /749 /2023 ()
444	ABLAPL/0013368/2023	STATE OF ODISHA TRILOCHAN MAHARANA VS	RITURANJAN CHHOTARAY VS	// ASTARANGA /213 /2023 ()
445	ABLAPL/0013369/2023	STATE OF ODISHA BIRENDRA PARIDA VS	RITURANJAN CHHOTARAY VS	// BRAHMAGIRI /234 /2023 ()
446	ABLAPL/0013370/2023	STATE OF ODISHA DINABANDHU DAS VS	AKASH BHUYAN VS	// KUJANGA /460 /2023 ()
447	ABLAPL/0013371/2023	STATE OF ODISHA SUKANTI NAIK VS	PRADIPTA BEURA VS	// KHUNTUNI /54 /2018 ()
448	ABLAPL/0013372/2023	STATE OF ODISHA ARABINDA SWAIN @ ARABINDA CHANDRA SWAIN VS	PRADIPTA BEURA VS	// KHUNTUNI /124 /2023 ()
449	ABLAPL/0013373/2023	STATE OF ODISHA UMESH SAMANTASINGHARA @ UMESH CHANDRA VS	PRANJAN KUMAR JENA VS	// BOLAGARH P.S. /274 /2023 ()
450	ABLAPL/0013374/2023	STATE OF ODISHA DIPAK PATNAIK VS	SUDEEP KUMAR SARANGI VS	// CHANDAKA P.S. /324 /2023 ()
451	ABLAPL/0013375/2023	STATE OF ODISHA JITENDRA BISWAL VS	DURGA PRASAD PRADHAN VS	// //0 ()
452	ABLAPL/0013376/2023	STATE OF ODISHA JAGABANDHU MUDULI VS	SAIBRATA RATH VS	// //0 ()
453	ABLAPL/0013377/2023	STATE OF ODISHA RANGALATA BEHERA VS	BHARAT BHUSAN ROUSTRAY VS	// CHHEND /123 /2023 ()
		STATE OF ODISHA		//



**ORISSA HIGH COURT****FILING REPORT AS ON :13/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0013378/2023	MAYADHAR BARIK VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHURDA MODEL /730 /2023 () //
455	ABLAPL/0013379/2023	BATU @ RABINDRA BISWAL VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	JANKIA P.S. /334 /2023 () //
456	ABLAPL/0013380/2023	VINAY AGRAWAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	CYBER CRIME AND ECONOMIC OFFENCES /27 /2023 () //
457	ABLAPL/0013381/2023	SOMANATH MAJHI @ TUNA @ SUMANTA VS STATE OF ODISHA	AMITAV TRIPATHY VS	KHANDAPARA /226 /2020 () //
458	ABLAPL/0013382/2023	ALOK MOHANTY VS STATE OF ODISHA	PRADIPTA BEURA VS	KHUNTUNI /188 /2023 () //
459	ABLAPL/0013383/2023	RAJESH BEHERA @ RAJA VS STATE OF ODISHA	GYANA RANJAN DHAL VS	AIR FIELD P.S. /250 /2023 () //
460	ABLAPL/0013384/2023	BIJAYA KUMAR YADAV @ VIJAY KUMAR RAY VS STATE OF ODISHA	GYANA RANJAN DHAL VS	CAPITAL P.S. /346 /2023 () //
461	ABLAPL/0013385/2023	RAKESH BEHERA @ RAKESH ASHIS VS STATE OF ODISHA	BHARAT BHUSAN ROURTRAY VS	CHHEND /123 /2023 () //
462	ABLAPL/0013386/2023	MOHAN VASANT BHAGAT VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	GOPALPUR /49 /2023 () //
463	ABLAPL/0013387/2023	RAKESH KUMAR SAHOO VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	GOPALPRASAD /302 /2023 () //
464	ABLAPL/0013388/2023	SURESH KUMAR SAHOO @ SURA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /296 /2021 () //
465	ABLAPL/0013389/2023	MOHAN VASANT BHAGAT	BIDYALOK MOHAPATRA	GOLANTHARA (BERHAMPUR) /459 /2023

**ORISSA HIGH COURT**

**FILING REPORT AS ON :13/11/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
466	ABLAPL/0013390/2023	VS STATE OF ODISHA DEEPAK SAHU VS STATE OF ODISHA	VS  LAXMINARAYAN PATEL VS	() // JHARSUGUDA /538 /2023 () //

# ORISSA HIGH COURT

MISC CASES FILED on :13/11/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	24/2023 OJC/9311/1997	NABAGHANA-MP	TRILOCHAN BARIK
2	35/2023 RFA/160/2007	GOURANGA C.MOHANTY-MP	M/S.P.K.RATH
3	48/2023 SAO/9/2022	SASHANKA SEKHAR NANDA-MP	AMIT PRASAD BOSE
4	49/2023 SAO/9/2022	SASHANKA SEKHAR NANDA-MP	AMIT PRASAD BOSE
5	50/2023 SAO/9/2022	SASHANKA SEKHAR NANDA-MP	AMIT PRASAD BOSE
6	81/2023 WPC(OA)/753/2017	SUDHANSU KUMAR DAS-MP	M/S SURYA NARAYAN PATNAIK
7	96/2023 CRLMA/60/2023	LAXMIDHARA SAHU@JAGDISH SAHU-MP	
8	220/2023 WPC(OAC)/1065/2012	AJAY KUMAR MOHAPATRA-MP	
9	262/2023 SA/228/1987	SUDAM-MP	M/S S.MISRA
10	263/2023 SA/228/1987	SUDAM-MP	M/S S.MISRA
11	264/2023 SA/228/1987	SUDAM-MP	M/S S.MISRA
12	335/2023 CRLMP/2235/2023	BANTY JENA @ BANTI JENA-MP	RABI NARAYAN MOHANTY
13	336/2023 CRLMP/1719/2023	BHAGABAN SAHOO-MP	
14	337/2023 CRLMP/2245/2023	ABHILASH KUMAR-MP	SATYA NARAYAN MISHRA 4
15	400/2023 TRP(C)/388/2023	SIMA KUMARI SETHI-MP	JAGAJIBAN PRADHAN
16	401/2023 TRP(C)/270/2023	PRAJNA SARASWATI PANDA-MP	
17	458/2023 RVWPET/384/2023	M/S. SUNBURN RETREAT PVT.LTD.-MP	DIPTI RANJAN BHOKTA
18	459/2023 RVWPET/438/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
19	460/2023 RVWPET/438/2023	STATE OF ODISHA-MP	MANOJ KUMAR KHUNTIA,A.G.A
20	461/2023 RVWPET/8/2022	SAKUNTALA DEI@SAKUNTALA BALIARSINGH-MP	SOUMYA MISHRA
21	462/2023 RVWPET/318/2022	NARASINGH CHARAN RATH@NRUSINGHA CHARAN RATH-MP	SOUMYA MISHRA,S.P. MISHRA
22	477/2023 RPFAM/389/2023	TIKINA PRADHAN-MP	H.M.DHAL
23	834/2023 CRLREV/494/2023	RAMACHANDRA PANDA-MP	SANJIB MOHANTY
24	835/2023 CRLREV/610/2023	SRIRAM THAPA-MP	DIPTIREKHA NANDA
25	914/2023 FAO/247/2023	D.M.,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
26	915/2023	D.M.,M/S. ORIENTAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN

27	FAO/247/2023 916/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
28	FAO/340/2022 917/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
29	FAO/340/2022 918/2023	DIVL. MANAGER, ORIENTAL INSURANCE CO. LTD.-MP	ADAM ALI KHAN
30	FAO/340/2022 919/2023	D.M., M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	MAHAYAN BEHARI DAS
31	FAO/505/2023 1337/2023	SBI, INDUSTRIAL ESTATE BRANCH, ROURKELA-MP	P. V. BALAKRISHNA
32	RSA/411/2023 1338/2023	RANJU PRADHANI @ RENULATA PRADHANI-MP	SIDHARTH PRASAD DAS
33	RSA/476/2023 1339/2023	BHARAT NATH-MP	KISHORE KUMAR JENA
34	RSA/478/2023 1361/2023	NANDU JENA-MP	BANSHIDHAR SATAPATHY
35	CMP/1418/2023 1362/2023	PRABHAT MANJARI NAYAK-MP	GOURI MOHAN RATH
36	CMP/1419/2023 1363/2023	SATYAPRIYA BHOI-MP	SUBHRANSU BHUSAN MOHANTY
37	CMP/1420/2023 1506/2023	SUSANT KUMAR SAHU-MP	BIJAY KUMAR BEHERA
38	BLAPL/12932/2023 1507/2023	HAPPY @ MANOJ @ JYOTIRMAYA SWAIN-MP	KAMLESH RATH
39	BLAPL/12490/2023 1508/2023	RENGUPANGI @ RINKU PANGI-MP	PREMRAJ GOUDA
40	BLAPL/12946/2023 1509/2023	BUNTY @ PRASAD MOHAPATRA-MP	
41	BLAPL/6139/2023 1510/2023	AJAYA KHUNTIA-MP	
42	BLAPL/10143/2023 1511/2023	ARCHANA PATRA-MP	
43	BLAPL/6074/2023 1512/2023	SANJIB SUNA@SENA-MP	
44	BLAPL/7070/2023 1513/2023	ARJUN BISOI-MP	JAJATI KESHARI KHUNTIA
45	BLAPL/11564/2023 1963/2023	RUPALI @ RUPA GHOSE-MP	B.B. SINGH
46	MACA/1105/2023 1964/2023	BABAJI KANR-MP	BIRANCHI NARAYAN RATH
47	MACA/1106/2023 1965/2023	M/S. SHRIRAM GENERAL INSURANCE COMPANY LTD.-MP	ADAM ALI KHAN
48	MACA/1107/2023 1966/2023	NATIONAL INSURANCE CO. LTD., BERHAMPUR-MP	NITISH KUMAR MISHRA
49	MACA/908/2023 1967/2023	NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	PRASANT KUMAR MISHRA(1)
50	MACA/1108/2023 1968/2023	NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	PRASANT KUMAR MISHRA(1)
51	MACA/1108/2023 1969/2023	THE REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD., CUTTACK-MP	MAHAYAN BEHARI DAS
52	MACA/1109/2023 1970/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD., BERHAMPUR-MP	BEJOY D. SINGH MOHAPATRA
53	MACA/1110/2023 1971/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD., BERHAMPUR-MP	BEJOY D. SINGH MOHAPATRA
54	MACA/1110/2023 1972/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD., BERHAMPUR-MP	BEJOY D. SINGH MOHAPATRA
55	MACA/1112/2023 1973/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD., BERHAMPUR-MP	BEJOY D. SINGH MOHAPATRA
56	MACA/1111/2023 1974/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD., BERHAMPUR-MP	BEJOY D. SINGH MOHAPATRA
57	MACA/1112/2023 1975/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE CO. LTD., BERHAMPUR-MP	BEJOY D. SINGH MOHAPATRA
	MACA/1111/2023		

58	1976/2023 MACA/1113/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE COMPANY LIMITED-MP	BHOODAN MISHRA HAPATRA
59	1977/2023 MACA/1113/2023	DIVISIONAL MANAGER, DO II, M/S NATIONAL INSURANCE COMPANY LIMITED-MP	BHOODAN MISHRA HAPATRA
60	1978/2023 MACA/1090/2023	DIVISIONAL MANAGER, M/S. NATIONAL INSURANCE COMPANY LIMITED-MP	UMESH KUMAR MISHRA
61	2387/2023 ABLAPL/13011/2023	DR. SAMBHU PANIGRAHI-MP	GOPAL PRASAD JENA
62	2388/2023 ABLAPL/10732/2023	KAILASH CHANDRA BALIARSINGH-MP	
63	2389/2023 ABLAPL/11602/2023	DHUBLE MEHER @ DHUBALE MEHER-MP	
64	2390/2023 ABLAPL/5012/2023	KRUSHNA CHANDRA PATRA-MP	
65	2391/2023 ABLAPL/2818/2018	SANAT SETHI@SRINIBAS SETHI-MP	R.C.OJHA
66	2392/2023 ABLAPL/8143/2023	JYOTIRMILAN HOTA-MP	
67	2393/2023 ABLAPL/11719/2023	PANDABAPRIYA SAMANTARAY-MP	
68	2394/2023 ABLAPL/7837/2022	BALIA @ KAMADEBA BEHERA-MP	
69	2395/2023 ABLAPL/5731/2023	BIJAY KUMAR ARISAL-MP	
70	2396/2023 ABLAPL/3793/2022	DEEPAK KUMAR GOUDA @ DEPAK GOUDA-MP	
71	2397/2023 ABLAPL/11953/2023	ADITYA PRADHAN-MP	
72	2398/2023 ABLAPL/11114/2023	GEETANJALI NAYAK @ GELHI NAYAK-MP	
73	2399/2023 ABLAPL/10980/2023	JANMEJAYA ROUL @ SIBUN ROUL-MP	
74	2400/2023 ABLAPL/9905/2023	SARABA @ SARBESWAR JAYSINGH-MP	BHARAT BHUSAN ROURAY
75	2736/2023 CRLA/1232/2023	BHAGIRATHI LUHA-MP	TRILOCHAN NANDA
76	2737/2023 CRLA/1232/2023	BHAGIRATHI LUHA-MP	TRILOCHAN NANDA
77	2738/2023 CRLA/13/2018	SATYA ROUTH-MP	M/S.GAJENDRANATH ROU M/S.NIRANJAN PANDA B.F.
78	2739/2023 CRLA/128/2020	MUKTESWAR BANCHOR-MP	M/S. ANIRUDHA DAS, A.DAS, A.DAS, S.C.MISHRA, A.S.
79	2740/2023 CRLA/1234/2023	PRAMOD KUMAR PANDA-MP	SANDEEP RAJ PANDA
80	2741/2023 CRLA/1234/2023	PRAMOD KUMAR PANDA-MP	SANDEEP RAJ PANDA
81	2742/2023 CRLA/1235/2023	BALARAM NATH @ BALIA-MP	RAJAT KUMAR PANDA
82	2743/2023 CRLA/1235/2023	BALARAM NATH @ BALIA-MP	RAJAT KUMAR PANDA
83	3399/2023 CRLMC/3894/2023	CHANDRAKANTA PRADHAN-MP	
84	3400/2023 CRLMC/1527/2022	KUNA SAHU-MP	SRINIVAS MOHANTY
85	3401/2023 CRLMC/5018/2023	BIKASH CHANDRA DEB-MP	PRIYA RANJAN SINGH
86	3402/2023 CRLMC/5019/2023	BIKASH CHANDRA DEB-MP	PRIYA RANJAN SINGH
87	3403/2023 CRLMC/5020/2023	SANTOSH KUMAR MAHAKUD-MP	SARADA PRASAD DASH
88	3404/2023 CRLMC/5021/2023	AVINASH @ ABHIRAM BHUJABALA-MP	ASIT KUMAR JENA
89	3405/2023	SHIBA PRASANA JENA-MP	SATYA RANJAN MULIA

90	CRLMC/5022/2023 3406/2023	PADMINI MOHANTY-MP	SATYAJIT MOHAPATRA 2
91	CRLMC/5023/2023 3407/2023	RAMESH PARIDA-MP	SOUBHAGYA SWAIN
92	CRLMC/5025/2023 3408/2023	SAMIRA DAS-MP	
93	CRLMC/4394/2023 3409/2023	SATYABRATA ROUT-MP	NETRANANDA BISWAL
94	CRLMC/5026/2023 3410/2023	AMBIKA PRASAD TRIPATHY-MP	GOKULANANDA MOHAPATRA
95	CRLMC/5028/2023 8152/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
96	WA/2791/2023 8153/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
97	WA/2791/2023 8154/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
98	WA/2791/2023 8155/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
99	WA/2792/2023 8156/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
100	WA/2792/2023 8157/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
101	WA/2792/2023 8158/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
102	WA/2793/2023 8159/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
103	WA/2793/2023 8160/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
104	WA/2793/2023 8161/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
105	WA/2795/2023 8162/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
106	WA/2795/2023 8163/2023	STATE OF ODISHA-MP	DEBASIS MOHAPATRA,A.S.C
107	WA/2795/2023 8164/2023	ODISHA UNIVERSITY AND TECHNOLOGY AND RESEARCH	MR.MUBIR PALIT, M/S.AMITABH MISHRA
108	WA/1635/2023 8165/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	MR.MUBIR PALIT, M/S.AMITABH MISHRA
109	WA/1638/2023 8166/2023	ODISHA UNIVERSITY AND TECHNOLOGY OF RESEARCH	MR.MUBIR PALIT, M/S.AMITABH MISHRA
110	WA/1640/2023 8167/2023	ODISHA UNIVERSITY AND TECHNOLOGY AND RESEARCH	MR.MUBIR PALIT, M/S.AMITABH MISHRA
111	WA/1637/2023 8168/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI, A.S.C.
112	WA/2796/2023 8169/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI, A.S.C.
113	WA/2796/2023 8170/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI, A.S.C.
114	WA/2796/2023 8171/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
115	WA/2797/2023 8172/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
116	WA/2797/2023 8173/2023	STATE OF ODISHA-MP	HARIKRUSHNA PANIGRAHI,A.S.C
117	WA/2797/2023 8174/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
118	WA/2798/2023 8175/2023	STATE OF ODISHA-MP	AMIYA KUMAR MISHRA,A.G.A
119	WA/2798/2023 8176/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A
120	WA/2799/2023 8177/2023	STATE OF ODISHA-MP	BIPLAB MOHANTY,A.G.A

121	8178/2023 WA/2800/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
122	8179/2023 WA/2800/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
123	8180/2023 WA/2800/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
124	17958/2023 WP(C)/37175/2023	BHAGABAN MOHANI-MP	SATYAJIT MOHAPATRA
125	17959/2023 WP(C)/35371/2023	RAMAKRUSHNA KHANDUAL-MP	
126	17960/2023 WP(C)/37176/2023	ROSE MOHAMMAD-MP	PRASANNA KUMAR PANDA
127	17961/2023 WP(C)/34588/2023	BIJAYA KUMAR DALABEHERA-MP	PRAKASH KUMAR MISHRA
128	17962/2023 WP(C)/37180/2023	BISWANATH SINGH SAMANTA-MP	PRAKASH KUMAR MISHRA
129	17963/2023 WP(C)/37181/2023	SANDHYARANI PATTNAIK-MP	PRAKASH KUMAR MISHRA
130	17964/2023 WP(C)/37182/2023	JOGENDRA BEHERA-MP	NARESH CHANDRA JENA
131	17965/2023 WP(C)/37183/2023	SIMANTINI MAHANTA-MP	PRAKASH KUMAR MISHRA
132	17966/2023 WP(C)/37190/2023	KASINATH DHANWAR-MP	SIDHARTH MALLICK
133	17967/2023 WP(C)/37198/2023	ABHINA CHANDRA SAHOO-MP	SURESH KUMAR JENA
134	17968/2023 WP(C)/37200/2023	PRATIK SRICHANDAN-MP	MANASH RANJAN MOHANTY
135	17969/2023 WP(C)/37202/2023	PARADEEP PHARMACY COLLEGE, JAGATSINGHPUR-MP	GYANARANJAN SETHI
136	17970/2023 WP(C)/37203/2023	BUDHHA DEBA DAS-MP	SURESH KUMAR JENA
137	17971/2023 WP(C)/37205/2023	XAVIERS COLLEGE OF PHARMACY, PURI-MP	GYANARANJAN SETHI
138	17972/2023 WP(C)/37208/2023	PRASANT KUMAR MISHRA-MP	SURESH KUMAR JENA
139	17973/2023 WP(C)/28152/2023	SONIA PATTNAIK-MP	
140	17974/2023 WP(C)/37211/2023	ABHINAS BEHERA-MP	SURESH KUMAR JENA
141	17975/2023 WP(C)/12606/2023	DR.PREMALATA ROUT-MP	M/S.PABITRA KUMAR NAYAK, H.B.DASH, A.C.R.DAS,
142	17976/2023 WP(C)/37206/2023	NATABAR SAHU-MP	SURESH KUMAR JENA
143	17978/2023 WP(C)/37223/2023	TARAMANI TOPNO @ SOFIARAJ GOUDA-MP	PREMRAJ GOUDA
144	17979/2023 WP(C)/37231/2023	SAMARENDRA MOHAPATRA-MP	SRINIVAS MOHANTY
145	17980/2023 WP(C)/37236/2023	GITA RANI BISWAL-MP	DEEPALI MAHAPATRA
146	17981/2023 WP(C)/37240/2023	CHITTA RANJAN MISHRA-MP	ACHYUTANANDA PATTANAIK
147	17982/2023 WP(C)/34887/2023	BASANTA KUMAR SAHOO-MP	NIRAJ KUMAR SETHI
148	17983/2023 WP(C)/34892/2023	BISWANATH SOREN-MP	NIRAJ KUMAR SETHI
149	17984/2023 WP(C)/2625/2023	MURALIDHARA BEHERA-MP	HAREKRUSHNA DASH
150	17985/2023 WP(C)/17437/2023	SATYARANJAN PUSTI-MP	SAILESH CHANDRA SAMANTARAY
151	17986/2023 WP(C)/17434/2023	SATYARANJAN PUSTI-MP	SAILESH CHANDRA SAMANTARAY
152	17987/2023	JAY JAGANNATHA SHG, ENDULAPUR-MP	MANOJ KUMAR MOHANTY

153	WP(C)/30562/2022 17988/2023	NIROD KUMAR NANDA-MP	
154	WP(C)/26575/2023 17989/2023	SANJUKTA DASH-MP	BRAHMANANDA TRIPATHY
155	WP(C)/37253/2023 17990/2023	KEONJHAR INSTITUTE OF MEDICAL SCIENCES AND RESEARCH	ARONANJAN SETHI
156	WP(C)/37262/2023 17991/2023	INSTITUTE OF PHARMACEUTICAL SCIENCE AND TECHNOLOGY	ARONANJAN SETHI
157	WP(C)/37263/2023 17992/2023	KANA @ KANAKA MUKHI-MP	
158	WP(C)/30389/2023 17993/2023	PRATAP GOCHAYAT-MP	SUNIL KUMAR PANDA
159	WP(C)/37265/2023 17994/2023	M/S SASMAL DISTRIBUTOR, JAGATSINGHPUR-MP	NITISH KUMAR MISHRA
160	WP(C)/37266/2023 17995/2023	ASWINI KUMAR MOHANTY-MP	SUJAY SHANKER SINGHDEO
161	WP(C)/36551/2023 17996/2023	SAROJAKANTA MOHAPATRA-MP	SWAPNA KUMAR OJHA
162	WP(C)/17582/2022 17997/2023	LOCHANA KUMAR PRATAPSINGH-MP	M.PRATAP @ PRATAP KUMAR MOHAPATRA
163	WP(C)/37268/2023 17998/2023	SAROJAKANTA MOHAPATRA-MP	SWAPNA KUMAR OJHA
164	WP(C)/17582/2022 17999/2023	SURESH CHANDRA DAS-MP	SAIBRATA RATH
165	WP(C)/37269/2023 18000/2023	SHREE BENUGOPAL SWAMY-MP	
166	WP(C)/34970/2022 18001/2023	M/S SWASTIK AGENCY-MP	
167	WP(C)/34951/2023 18002/2023	JYOTI RANJAN PANDA-MP	BUDHADEV ROUSTRAY
168	WP(C)/37271/2023 18003/2023	KEDARNATH MALLIK@JENA-MP	HIMANSU SEKHAR SAHU
169	WP(C)/37274/2023 18004/2023	M/S CLEAN N CLEAN, BBSR-MP	GOUTAM CHARAN ROUT
170	WP(C)/35956/2023 18005/2023	SATABHAUNI SELF HELP GROUP,BASUDEVPUR-MP	SATYA NARAYAN MISHRA 4
171	WP(C)/37276/2023 18006/2023	SANATAN BARIK-MP	SADASIVA PATRA (1)
172	WP(C)/37283/2023 18007/2023	GHANASHYAM BEHERA-MP	BHABANI SANKAR MISHRA
173	WP(C)/37291/2023 18008/2023	M/S SHARK MINES AND MINERALS PVT LTD-MP	KEDAR NATH TRIPATHY
174	WP(C)/37288/2023 18009/2023	M/S. M S INFRAENGINEERS PVT. LTD., CUTTACK-MP	KANANBALA ROY CHOUDHURY
175	WP(C)/37293/2023 18010/2023	M/S. KRUTIBAS PARIDA, BBSR-MP	ITISHREE TRIPATHY
176	WP(C)/37295/2023 18011/2023	BINAYA KUMAR NATH-MP	KANANBALA ROY CHOUDHURY
177	WP(C)/37298/2023 18012/2023	O.F.D.C. LTD.EMPLOYEES GRATUITY TRUST-MP	PRABUDDHA KUMAR PATTANAIAK
178	WP(C)/37304/2023 18013/2023	ANNAPURNA DAS @ MALLICK-MP	
179	WP(C)/23431/2023 18014/2023	BIKRAM KESHARI MISHRA-MP	
180	WP(C)/19110/2023 18015/2023	JAMURIDIN SAHAJI-MP	RABI NARAYAN BEHERA
181	WP(C)/36887/2022 18016/2023	M/S NIRANJAN PRADHAN, BALASORE-MP	BHABANI PRASAD MOHANTY
182	WP(C)/37313/2023 18017/2023	IFTAKHAR AHMED KHAN @ ISTAKHAR KHAN-MP	BHABANI PRASAD MOHANTY
183	WP(C)/37315/2023 18018/2023	IFTAKHAR AHMED KHAN @ ISTAKHAR KHAN-MP	BHABANI PRASAD MOHANTY
	WP(C)/37316/2023		



184	18019/2023 WP(C)/37317/2023	IFTAKHAR AHMED KHAN @ ISTAKHAR KHAN-MP	BHABANI PRASAD MOHANTY
185	18020/2023 WP(C)/20221/2023	SANJIB KUMAR MOHANTY-MP	BIBEKANANDA BHUYAN
186	18021/2023 WP(C)/27826/2021	ANIMA PALLAI-MP	PRAFULLA KUMAR RATH
187	18022/2023 WP(C)/27823/2021	KISHORE KUMAR MOHAPATRA-MP	PRAFULLA KUMAR RATH
188	18023/2023 WP(C)/17494/2020	CHINTAMANI PATI-MP	M/S SOMANATH NANDA,S.R. MOHANTY, D. ACHARY
189	18024/2023 WP(C)/17188/2023	NCC LTD.,HYDERABAD-MP	S. SUDHAKAR RAO
190	18025/2023 WP(C)/37342/2023	HARA PRASAD SABAT-MP	JAGAJIBAN PRADHAN
191	18026/2023 WP(C)/37345/2023	HARA PRASAD SABAT-MP	JAGAJIBAN PRADHAN
192	18027/2023 WP(C)/37349/2023	KISHORE CHANDRA PATRO-MP	BISWABIHARI MOHANTY
193	18028/2023 WP(C)/37352/2023	PURNA CHANDRA PANIGRAHI-MP	BISWABIHARI MOHANTY
194	18029/2023 WP(C)/37353/2023	SUBHALAXMI PANDA-MP	
195	18030/2023 WP(C)/37355/2023	BABU MALIKA-MP	BISWABIHARI MOHANTY
196	18031/2023 WP(C)/37359/2023	PRAFULLA KUMAR RATH-MP	JAJATI KESHARI KHUNTIA